

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI K. P. NANDEDKAR**  
**COURT 9 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 19-08-2020**

<b>S.R .No</b>	<b>Case No</b>	<b>Party Name</b>	<b>Advocate Name</b>
	<b><u>JUDGMENT</u></b>		
1	SUIT NO. 3802/2010	VIMLA ANIL AGARWAL Vs SATYANARAYAN B AGARWAL	R C CHAMPAWAT JAYEN R TRIVEDI 1
	<b><u>S.C.T.H.CT. TIME BOUND</u></b>		
2	SUIT NO. 7460/2006	ABDUL KADAR YADLI SHAIKH PROP OF SANJEEV BROTHERS AND SANJIV GRILL REPAIRING WORKS Vs TAPAS KUMAR DAS PROP OF SHIV KALI INDUSTRIES	H R SHARMA AND RAJENDRA PAWAR  R R SHARMA
3	SUIT NO. 753/2016	Anjana Viren Shah Vs 1.Anil Nair 2.Mukand Limited 3.Praveen Shetty	M/s. Hariani and Co.  Adv. Avikkal Rajan D.1
	<b><u>ARGUMENTS</u></b>		
4	SUIT NO. 9168/1992	SMT ASHA R KANODIA AND ORS SMT KRISHNADEVI	M

5	SUIT NO. 8171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS  Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO   TAMHANE AND CO
<b><u>RECORDING EVIDENCE</u></b>			
6	SUIT NO. 7296/2006	jayant kantilal parekh and anr  Vs mukesh nandlal shah	KALPESH J NANSI Y P YAGNIK
7	SUIT NO. 1580/2014	MR. VINOD KUMAR SO RAMMURAT YADAV  Vs MR. RAMMURAT BHAGWATIDIN YADAV	MR. ASHOK M. SARAOGI
<b><u>RECORDING EVIDENCE P.H.</u></b>			
8	SUIT NO. 6282/2004	MISS KANCHAN NILKANTH PATIL AND 2 ORS  Vs SMT VAIBHAVI WD OF HEMANT PATIL AND ANR	S S DESAI PANDEY AND ASSOCIATES 1,2
9	SUIT NO. 9287/1999	DR JITENDRA RATILAL PARIKH  Vs MRS LEELAVATI DEVENDRA PARIKH AND ORS	ANISHA NARAYANAN 2ND COURT RECEIVER
<b><u>NM FOR HEARING</u></b>			
10	SUIT NO. 5015/2008	BALMUKUND N KANTAWALA Vs BHOJA A SHETTY AND 13 ORS	TUSHAR GORADIA AND TUSHAR PARMAR

11	SUIT NO. 7075/1997	MR SYLVESTER GONSALVIS Vs CHETAN VELJI NISSAR AND ORS	M P VASHI 2ND COURT RECEIVER
12	SUIT NO. 7600/1998	MRS FARIDA B QURESHI AND ORS Vs ZIPRIBAI DHAKAT LAKHMA WAGH WD O DHAKAT PANDU SHENDE AND ORS	YOGESH ADHIA THAKORDAS AND MADGAVKAR 4
<b><u>NM ORDERS</u></b>			
13	SUIT NO. 8582/1992  NM NO . 0103002/2019	M S BAL ENTERPRISES Vs NIRMALA CHINTAMAN GOKHALE AND 7 ORS	M S MANSUKHLAL HIRALAL AND CO ATUL G DAMLE 2, 3, 5 U OBJ
<b><u>C/S HEARING</u></b>			
14	SUIT NO. 452/2017	Shri. Mumtaz Isak Vs 1.Raisul Zama Isak 2.Shri.Wasiraja Raisul 3.Mamta CHSL 4.Shri.Sukhkarta Developers	Khalid Naseem Khan